

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP199/16	TP193/17	Hearing	391/394	Dell International Services India Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	SINCHANA.M.R. [9945320087]	(ROC)	<u>Sinchana.M.R</u>
2.	Nishita Paul 9900527065	<u>ORDER</u>	<u>NP</u>

Counsel for petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government appearing for ROC and R.D. is present. Counsel for petitioner requested time on the ground that, Senior Counsel for petitioner is unable to attend today. List it on 27/04/2017.

  
Member (J)

  
Member (T)